

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A.No.358/95

Thursday this the 9th day of March, 1995.

CORAM:

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR.S.P.BISWAS, ADMINISTRATIVE MEMBER

P.Santhosh Kumar,
Extra Departmental Packer(Substitute),
Punnapra Post Office,
Alappuzha.

... Applicant

(By Advocate Mr.C.M.Suresh Babu)

vs.

1. The Assistant Superintendent of Post Offices,
Alappuzha.

2. Employment Officer,
District Employment Exchange,
Alappuzha.

.. Respondents

(By Advocate Mr.Varghese P.Thomas, ACGSC)

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant prays for a direction to consider his candidature for appointment as Extra Departmental Packer, Punnapra Post Office. He had been working in various categories of Extra Departmental posts at Punnapra Post Office from 1982 onwards and hence he has a right to be considered, submits applicant. He apprehends that his candidature may not be considered for want of sponsorship by the Employment Exchange.

2. Learned Counsel for applicant would submit that by reason of the decision in O.A. 271/90 which is binding precedent for this Bench, every qualified person is eligible to be considered for appointment, irrespective of sponsorship by the Employment Exchange. We have our reservations on this aspect of the matter. However, we find that in a large number of cases the view in O.A.

271/90 has been followed. According to Standing Counsel, applicant would come within the contemplation of decision in O.A.271/90. Since this is precedent, though not without hesitation, we follow the decision aforementioned and direct the candidature of applicant to be considered alongwith that of other eligible candidates, as and when a regular selection is made to the post of Extra Departmental Packer, Punnapra Post Office.

3. With this direction, we dispose of the application. No costs.

Dated the 9th March, 1995.



S.P.BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN